

OFFICE DIRECTION

1. Time of filing of Writ Petition, Counter Affidavit, Rejoinder, Interlocutory Applications etc. will be from 10.00 a.m to 02.00 p.m every day in the filing counter. Defects, if any, be cured upto 3.00 p.m.
2. If any defect is found, the same should be intimated to the concerned petitioner/advocate within half an hour from the time of filing. All defects must be recorded in writing.
3. After proper filing, the file will go to the respective Readers for scrutiny. All Readers will sit in one room between 3.00 p.m and 4.30 p.m for scrutiny. Readers will prepare the checklist of the concerned file. Thereafter, the file, which is scheduled to be listed after a day, must be ready one day before, after scrutiny by Readers also.
4. The concerned officer shall take instructions for listing, between 10.00 a.m to 10.20 a.m, from Hon'ble the Chief Justice one day before and hand over immediately to the concerned Reader to place it before the concerned Hon'ble Judge before 02.00 p.m.
5. This has to be followed strictly without fail. No deviation will be permissible.
6. Any petition filed under Article 226 of the Constitution of India must be accompanied by an affidavit stating that all annexures are true and correct copy of their original.
7. If any file is summoned by other sections of this Registry, it has to be returned within half an hour to the concerned section.

By order.

Sd/-
REGISTRAR GENERAL
03.04.2018